

ITEM NO.17

COURT NO.2

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

MISCELLANEOUS APPLICATION Diary No(s). 33859/2022

IN T.P.(C) No.2419/2019

M/S PLR PROJECTS PVT. LTD.

Petitioner(s)

VERSUS

MAHANADI COALFIELDS LIMITED & ORS.

Respondent(s)

IA No. 54646/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 25547/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 17558/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 194820/2022 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 25239/2023 - CLARIFICATION/DIRECTION

IA D NO.33859/2022 - FOR DIRECTIONS

Date : 07-11-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Petitioner(s) Mr. Shibashish Misra, AOR

For Respondent(s) Mr. Shantanu Sagar, AOR
Mr. Vaibhav Jain, Adv.
Mr. Anil Kumar, Adv.
Mr. Gunjesh Ranjan, Adv.Mr. Ashok Kumar Panda, Sr. Adv.
Mr. Tejaswi Kumar Pradhan, AOR
Mr. Manoranjan Paikaray, Adv.
Mr. Aniruddha Purushotham, Adv.
Mr. Mohan Prasad Gupta, Adv.
Mr. Shashwat Panda, Adv.Mr. Dipak Kumar Jena, AOR
Mr. Prasanna Kumar Parhi, Adv.
Mr. R. K. Poswal, Adv.
Mr. Sumit Saddi, Adv.
Mr. Pradeep Kumar Verma, Adv.
Ms. Ranjita Dhal, Adv.
Ms. Sandhya Mishra, Adv.
Mr. Raj Shekhar Jena, Adv.

Mr. Kedar Nath Tripathy, AOR

**Mr. Ashok Kumar Panda, Sr. Adv.
Mr. Tejaswi Kumar Pradhan, AOR
Mr. Manoranjan Paikaray, Adv.
Mr. Aniruddha Purushotham, Adv.
Mr. Mohan Prasad Gupta, Adv.
Mr. Shashwat Panda, Adv.**

Ms. Sneha Kalita, AOR

**Mr. Kunal Chatterji, AOR
Ms. Maitrayee Banerjee, Adv.
Mr. Rohit Bansal, Adv.
Ms. Kshitij Singh, Adv.
Mr. Sohhom Sau, Adv.**

**Ms. Preetika Dwivedi, AOR
Mr. Abhisek Mohanty, Adv.**

**Mr. V. N. Raghupathy, AOR
Mr. Manendra Pal Gupta, Adv.**

**Mr. Gautam Narayan, AOR
Ms. Asmita Singh, Adv.
Mr. Harshit Goel, Adv.
Mr. Sujay Jain, Adv.**

**Mr. Himanshu Shekhar, AOR
Mr. Parth Shekhar, Adv.
Ms. Ambali Vedasen, Adv.
Mr. Shubham Singh, Adv.
Mr. Darshan Chandrakant Siddarkar, Adv.
Mr. Dr. Mahesh Y.reddy, Adv.
Mr. Vijay Singh, Adv.
Mr. Baiju Varkey Varughese, Adv.
Mr. Arvind Kumar, Adv.
Mr. Mata Prasad Pathak, Adv.
Mr. Mukesh Kumar Verma, Adv.
Mr. Mayur Raj, Adv.
Mr. Nikhil Kumar, Adv.
Mr. Binod Kumar Singh, Adv.**

**Ms. K. Enatoli Sema, AOR
Ms. Limayinla Jamir, Adv.
Mr. Amit Kumar Singh, Adv.
Ms. Chubalemla Chang, Adv.
Mr. Prang Newmai, Adv.**

**Mr. Arjun Garg, AOR
Mr. Aakash Nandolia, Adv.
Ms. Sagun Srivastava, Adv.**

Mr. Gopal Jha, AOR

Mr. Abhimanyu Tewari, AOR
Ms. Eliza Bar, Adv.

Ms. Renuka Sahu, AOR
Mr. Jagannath Nanda, Adv.
Mr. Shubham Bhatia, Adv.
Mr. Snehil Sonam, Adv.

Mr. Kedar Nath Tripathy, AOR

Ms. Manjula Gupta, AOR
Mr. Dhananjai Jain, AOR

Mr. R.K. Dash, Sr. Adv.
Mr. Suchit Mohanty, Adv.
Ms. Vandana Kaushal Mohanty, Adv.
Mr. Samarth Mohanty, Adv.
Mr. Rahul Pratap, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the High Court submits that so far there has been no incident of strike except for one district Dhenkanal Bar Association of Kamakhya Nagar where there was a day's abstention of work on account of death of a clerk of an Advocate. One wonders how many would have really gone to pay respect to the departed soul!

We would like to monitor the matter further and see that the culture of not working should not prevail.

List on 23.01.2024.

A letter has been placed on record addressed by the Registrar General of the High Court of Himachal Pradesh at Shimla to the Secretary General, Supreme

Court of India regarding abstention of work of High Court by High Court Bar Association. One of the respected lawyers passed away and on that count abstention was done on 21.09.2023.

Let Court notice issue to the Secretary, Himachal Pradesh High Court Bar Association enclosing a copy of the order.

**(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS**

**(POONAM VAID)
COURT MASTER (NSH)**